

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/1/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAVI 9840049060 For M/s. Rugan & Anya
R. MURUGAN Counsel for Petitioner
9840331510.

R. Murugan

Krishna Brinivasan
Geethi Aya
Dwarakish. P.

For S. Ramasubramanian
& Associates
Counsel for R1 & R3

] *SR*

THIRIYAMBAK
KANNAN

Counsel for
R 24-26

] *TH*

ORDER

Counsel for Petitioner present. Counsel for R1 to R3 present. Counsel for R24 to R26 present. Counsel for Respondents prayed for time for final submissions. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)